

NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/523/KER/(IB)/2017

NAME OF THE PETITIONER(S)

: K. HEMALATHA VISWANATHAN

NAME OF THE RESPONDENT(S)

: VYSALI PHARMACEUTICALS LTD

UNDER SECTION

: 433 (E) (F)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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ORDER

Representative for Respondent present and submitted an affidavit and the same is placed on record. In the light of the contents of the affidavit, we direct the representative of the Respondent to instruct his client to open an escrow account or to open an account in the name of the estate of the deceased for the benefit of his legal heirs and provide the account details before this Bench for passing appropriate order. Put up on **28.11.2017 at 10.30 A.M.**

-50-

MEMBER (TECHNICAL)

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MEMBER (JUDICIAL)